

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

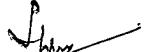
CP No.9/2004 in  
OA No.287/2000

4th October, 2004

Applicant by Shri Sai Kumar. Respondents by Shri V.S.Masurkar.

The learned counsel for respondents submitted a copy of order dated 1/10/2004 issued by the office of the Commissioner of Customs Mumbai indicating the compliance of the order of the Tribunal dated 8/8/2003 in OA No.287/2000.

Learned counsel for the applicant states that a substantial compliance of the order has been made, In view of the above, no further action is necessary in CP-9/2004, ~~the~~ the petition is dismissed and the notices issued to the alleged contemnors are discharged.

  
(MUZAFFAR HUSAIN)  
MEMBER(J)

  
(A.K.AGARWAL)  
VICE CHAIRMAN

abp

*1/2/2004  
M.J.C. 61/0*